CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

29.09.2011

OA No. 63/2009

None present for applicant.

Mr. Anupam Agarwal, Counsel for respondents.

Learned counsel for the respondents submits that he has again informed the learned counsel for the applicant about this date. But none is present on behalf of the applicant today. None was present on behalf of the applicant on 29.09.2011, 30.08.2011, 22.07.2011. Even on 07.01.2010 none was present on behalf of the applicant when the case was listed in due course. Prior to that also on 16.11.2009, 24.10.2009, 01.10.2009, 10.09.2009, 28.07.2009 and 25.05.2009, none was present for applicant. It appears that applicant is not interested in prosecuting this case. Hence the case is dismissed in default for non prosecution on the part of the applicant.

Anil Kumar)
Member (A)

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